

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

Petition(s) for Special Leave to Appeal (Civil) No(s).36931/2009

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

M/S SYSTEMATIC CONSCOM LIMITED

Respondent(s)

(With appln(s) for exemption from filing O.T.)

- WITH
- SLP(C) NO. 15036 of 2010
(With office report)
- SLP(C) NO. 15052 of 2010
(With office report)
- SLP(C) NO. 19370 of 2010
(With office report)
- SLP(C) NO. 19371 of 2010
(With office report)
- SLP(C) NO. 19373 of 2010
(With office report)
- SLP(C) NO. 19376 of 2010
(With office report)
- SLP(C) NO. 19379 of 2010
(With office report)
- SLP(C) NO. 19380 of 2010
(With office report)
- SLP(C) NO. 19384 of 2010
(With office report)
- SLP(C) NO. 19388 of 2010
(With office report)
- SLP(C) NO. 19389 of 2010
(With office report)
- SLP(C) NO. 19392 of 2010
(With office report)
- SLP(C) NO. 19395 of 2010
(With office report)
- SLP(C) NO. 19396 of 2010
(With office report)
- SLP(C) NO. 19397 of 2010
(With office report)
- SLP(C) NO. 19398 of 2010
(With office report)
- SLP(C) NO. 19407 of 2010
(With office report)

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- SLP(C) NO. 19409 of 2010
(With office report)
- SLP(C) NO. 19412 of 2010
(With office report)
- SLP(C) NO. 19413 of 2010

(With office report)
SLP(C) NO. 19416 of 2010
(With office report)
SLP(C) NO. 19417 of 2010
(With office report)
SLP(C) NO. 19418 of 2010
(With office report)
SLP(C) NO. 19422 of 2010
(With office report)
SLP(C) NO. 19424 of 2010
(With office report)
SLP(C) NO. 20762 of 2010
(With office report)
SLP(C) NO. 20763 of 2010
(With office report)
SLP(C) NO. 20764 of 2010
(With office report)
SLP(C) NO. 21823 of 2010
(With office report)
SLP(C) NO. 21824 of 2010
(With office report)
SLP(C) NO. 21826 of 2010
(With office report)
SLP(C) NO. 21828 of 2010
(With office report)
SLP(C) NO. 21829 of 2010
(With office report)
SLP(C) NO. 21831 of 2010
(With office report)
SLP(C) NO. 21835 of 2010
(With office report)
SLP(C) NO. 24897 of 2010
(With office report)
SLP(C) NO. 24900 of 2010
(With office report)
SLP(C) NO. 24903 of 2010
(With office report)
SLP(C) NO. 24919 of 2010
(With office report)
SLP(C) NO. 25011 of 2010
(With office report)
SLP(C) NO. 25014 of 2010
(With office report)
SLP(C) NO. 25016 of 2010
(With office report)
SLP(C) NO. 25017 of 2010
(With office report)

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SLP(C) NO. 25018 of 2010
(With office report)
SLP(C) NO. 26469 of 2010
(With office report)
SLP(C) NO. 34079 of 2010
(With office report)
SLP(C) NO. 34085 of 2010
(With office report)
SLP(C) NO. 36473 of 2010
(With office report)
SLP(C) NO. 36475 of 2010
(With office report)
SLP(C) NO. 36478 of 2010
(With office report)
SLP(C) NO. 36479 of 2010

(With office report)
SLP(C) NO. 8975-8976 of 2010
(With office report)

Date: 29/08/2011 This Petition was called on for hearing today.

For Petitioner(s)

Ms Vandana Mishra, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s)

Mr. Praveen Kumar ,Adv.
Ms. Meenakshi Arora, Adv.
Mr S.K.Ray, Adv.
Mr. P. Narasimhan, Adv.
Mr. Ram Swarup Sharma, Adv.
Mr. R.D. Upadhyay, Adv.
Mr. Rishi Kesh, Adv.
Mr S.K.Chauhan, Adv.
Mr. R.P. Gupta, Adv.
Mr. S.R. Setia, Adv.
Dr. Kailash Chand, Adv.
Mr. Anish Kumar Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

The ld. Counsel for the petitioner in all matters is
present.

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The ld. Counsel for the respondent in SLP(C) Nos.19376
and 19412 of 2010 is present.

The served respondents who have not filed counter
affidavit though being represented by counsel, are granted four
weeks' time to file counter affidavit.

List again on 10.10.2011.

(H.B. PRABHAKARA SASTRY)
REGISTRAR

hj